

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1879  
ANSWERED ON:08.03.2013  
PRACTICE OF ALLOPATHY  
Ahir Shri Hansraj Gangaram

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether permission has been granted to Homoeopathic, Unani and Ayurvedic doctors to practise Allopathy in certain States/UTs;
- (b) if so, the details thereof and the reasons therefor;
- (c) the regulations laid down by the Medical Council of India (MCI) in this regard;
- (d) whether any proposal has been received by the Government from various States/UTs including Maharashtra in this regard; and
- (e) if so, the details thereof along with the action taken/proposed by the Government thereon?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVAN)

- (a): No. No such permission has been granted by Central Government,
- (b): Does not arise.
- (c): No such regulations have been notified by the Medical Council of India (MCI) in this regard.
- (d): No. No proposal has been received by the Government from various States/UTs including Maharashtra in this regard.
- (e): Does not arise.